

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 973
TO BE ANSWERED ON 22ND JULY, 2016**

PERIODIC INSPECTION OF MEDICAL AND DENTAL COLLEGES

973. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has formulated norms for periodic inspection of medical and dental colleges in the country, if so, the details thereof;
- (b) the details of medical and dental colleges inspected by MCI and DCI along with the number of such colleges found lacking in infrastructure and facilities during the last three years, State/UT-wise;
- (c) whether MCI and DCI has recommended withdrawal of recognition of some of these colleges and proposed reinspection of other colleges given the opportunity to rectify the deficiencies, if so, the details thereof along with the action thereon; and
- (d) the other steps taken by the Government for taking strict action against the erring medical/dental colleges and to maintain the quality of medical and dental education in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): Permission for starting a medical or Dental college/yearly renewal permission is given by the Central Government on the recommendations made by the Medical Council of India (MCI)/Dental Council of India (DCI) after assessment of required standards. Thereafter assessments for renewal of permission are conducted upto five years till the Colleges are recognized. Periodical inspections are conducted every five years for continuation of recognition.

The details of Medical/Dental Colleges recommended for non-recognition/recognition for each of the last 3 years are at Annexure.

Annexure

Inspection carried out by MCI for recognition

	State	Recognition	Non-Recognition	Total
2013-14	A.P.	2	2	4
	Assam	2	0	2
	Bihar	0	2	2
	Haryana	2	0	2
	Gujarat	2	2	4
	Karnataka	4	2	6
	Kerala	0	3	3
	Maharashtra	2	6	8
	Madhya Pradesh	0	1	1
	Punjab	0	1	1
	Puducherry	1	0	1
	Tamilnadu	3	1	4
	Telangana	3	1	4
	Uttar Pradesh	0	1	1
2014-15	A.P.	1	3	4
	Assam	0	1	1
	Bihar	0	4	4
	Chhattisgarh	0	1	1
	Haryana	0	0	0
	Gujarat	1	2	3
	Karnataka	3	1	4
	Kerala	2	4	6
	Maharashtra	2	14	16
	Madhya Pradesh	0	2	2
	Punjab	0	2	2
	Puducherry	0	1	1
	Tamilnadu	1	4	5
	Telangana	1	0	1
	Uttar Pradesh	0	3	3
	W.B.	0	3	3
	Rajasthan	0	1	1
	J&K	0	1	1
Jharkhand	0	1	1	
	A.P.	0	2	2
	Assam	1	0	1
	Bihar	0	0	0
	Chhattisgarh	0	1	1

2015-16	Haryana	0	0	0
	Gujarat	0	0	0
	Karnataka	0	2	2
	Kerala	1	3	4
	Maharashtra	1	7	8
	Madhya Pradesh	0	0	0
	Punjab	0	2	2
	Puducherry	0	1	1
	Tamilnadu	0	5	5
	Telangana	1	0	1
	Uttar Pradesh	0	1	1
	W.B.	0	2	2
	Rajasthan	0	0	0
	J&K	1	0	1
	Jharkhand	0	1	1
	Tripura	1	0	1
	Manipur	1	0	1
Uttarakhand	0	1	1	

Inspection carried out by DCI for recognition

	State	Recognition	Non-Recognition	Total
2013-14	Assam	0	0	0
	Andhra Pradesh	1	0	1
	Chhattisgarh	1	0	1
	Daman and Diu	1	0	1
	Gujarat	2	0	2
	Jharkhand	1	0	1
	Karnataka	1	0	1
	Kerala	1	0	1
	Madhya Pradesh	2	0	2
	Maharashtra	0	0	0
	New Delhi	1	0	1
	Pondicherry	1	0	1
	Punjab	1	0	1
	Rajasthan	1	0	1
	Tamil Nadu	1	0	1
	Uttar Pradesh	1	0	1
	West Bengal	1	0	0
	Assam	1	0	1
	Andhra Pradesh	0	0	0
	Chhattisgarh	5	0	5
	Daman and Diu	0	0	0

2014-15	Gujarat	0	0	0
	Jharkhand	0	0	0
	Karnataka	1	0	1
	Kerala	21	2	23
	Madhya Pradesh	0	0	0
	Maharashtra	0	0	0
	New Delhi	1	0	1
	Pondicherry	1	0	0
	Punjab	1	0	0
	Rajasthan	1	0	0
	Tamil Nadu	0	0	0
	Uttar Pradesh	0	0	0
	West Bengal	0	0	0
2015-16	Assam	0	0	0
	Andhra Pradesh	0	0	0
	Chhattisgarh	0	0	0
	Daman and Diu	0	0	0
	Gujarat	0	0	0
	Jharkhand	0	0	0
	Karnataka	0	0	0
	Kerala	1	0	1
	Madhya Pradesh	1	0	1
	Maharashtra	0	0	0
	New Delhi	0	0	0
	Pondicherry	0	0	0
	Punjab	2	0	2
	Rajasthan	0	0	0
	Tamil Nadu	1	0	1
	Uttar Pradesh	1	0	1
	West Bengal	0	0	0